

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1128(KB)2019
IA(I.B.C)/96(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS KRISHNA ALEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Noelle Banerjee, Adv.] For the Respondent No.5
Mr. Dipak Dey, Adv.]
Mr. Aniket Ojha, Adv.]

Ms. Sutapa Mitra, Adv.] For the Suspended Board of Directors

Mr. Rishav Banerjee, Adv.] For the Committee of Creditors
Ms. Shreya Chaudhary, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/96(KB)2022:**
 - a. Heard Mr. Rishav Banerjee, learned Counsel appearing on behalf of the Committee of Creditors in part.
 - b. List this matter for continuation of arguments on **14th May, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**